

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE HON'BLE REGISTRAR S.G.SHAH

TRANSFER PETITION (CIVIL.) NO(s). 1117 OF 2006

DIRECTOR GENERAL OF FOREIGN TRADE & ANR.

Petitioner(s)

VERSUS

M/S. ABHISHEK INDUSTRIES LTD. & ORS.

Respondent(s)

(With appln(s) for stay and office report)

Date: 06/09/2007 This Petition was called on for hearing today.

For Petitioner(s) Ms. Rita Ku. Gupta, Adv.
for Mr. Annam D.N. Rao, Adv.

For Respondent(s) Mr. Manu Nair, Adv.
for M/s. Suresh A. Shroff & Co., Adv.

Mr. Tarun Gulati, Adv.
for Mr. Praveen Kumar, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. Tarun Gulati, learned Advocate appearing on behalf of Mr. Praveen Kumar, Advocate-on-Record accepts notice for Respondent Nos.2 and 3 and makes a stated that they are agreeable to transfer the petition, as requested by the petitioners. He may file Vakalatnama and short reply before the date of listing, as per Rules.

List the matter before the Hon'ble Court at the earliest.

(S.G.SHAH)
Registrar